

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 1273 of 2019**

**IN THE MATTER OF:**

Bijay Pratap Singh

...Appellant

Versus

Unimax International & Anr.

...Respondents

**Present**

**For Appellant: Mr. Prabhat Kumar and Mr. Shivam Tyagi,  
Advocates.**

**Mr. Nilanjan Chatterjee and Mr. Niladree Chatterjee,  
Advocates for Allottees Intervener**

**For Respondents: Ms. Srishti Badhwar and Mr. Abhijeet Sinha,  
Advocates along with Respondent No.2 in person  
(Mr. Punkaj Jain – RP)**

**Mr. Geetesh Meena, Advocate for Respondent No.1.**

**ORDER**

**30.01.2020** Due to paucity of time, the matter could not be taken up.

Post the Appeal 'for orders' on **17<sup>th</sup> February, 2020.**

[Justice S. J. Mukhopadhaya]  
Chairperson

[Shreesha Merla]  
Member (Technical)

Ash/GC